

ITEM NO.35

Court 2 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10501-10511/2019

(Arising out of impugned final judgment and order dated 12-02-2019 in CMWP No. 2678/2008 12-02-2019 in CMWP No. 2679/2008 12-02-2019 in CMWP No. 2686/2008 12-02-2019 in CMWP No. 6978/2008 12-02-2019 in CMWP No. 2655/2008 12-02-2019 in CMWP No. 5204/2008 12-02-2019 in CMWP No. 6215/2009 12-02-2019 in CMWP No. 9402/2007 12-02-2019 in CMWP No. 4729/2007 12-02-2019 in CMWP No. 7611/2008 12-02-2019 in CMWP No. 5203/2008 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68212/2019-EXEMPTION FROM FILING O.T. and IA No.68214/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 14427-14437/2019 (XI)
(FOR ADMISSION and I.R. and IA No.85118/2019-EXEMPTION FROM FILING O.T. and IA No.85117/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.85119/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13458-13468/2019 (XI)
(FOR ADMISSION and I.R. and IA No.86462/2019-EXEMPTION FROM FILING O.T. and IA No.86461/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14416-14426/2019 (XI)
(FOR ADMISSION and I.R. and IA No.85081/2019-EXEMPTION FROM FILING O.T. and IA No.85079/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.85080/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 962/2019 (X)
(IA No. 111047/2019 - STAY APPLICATION)

W.P.(C) No. 979/2019 (X)

(IA No. 113361/2019 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1051/2019 (X)

W.P.(C) No. 1036/2019 (X)

(IA No. 122024/2019 - EX-PARTE STAY)

Date : 09-07-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE B.R. GAVAI

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UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List the appeals and the writ petitions in the first week of
October, 2021.

(JAYANT KUMAR ARORA)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER